

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (L) No. 6861 of 2012

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Officer in Charge, National Bureau of Plant Genetic Resources. ... ..Petitioner

**-Versus-**

Anjani Kumar Pandey. ... ..Respondent

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : Mr. Md. Mokhtar Khan, Advocate.

For the Respondent : xxx

**11/14.09.2020**

In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

Further six weeks' time is allowed for compliance of the order dated 09.06.2020.

Let it be made clear that if the order dated 09.06.2020 is not complied within the aforesaid period, this Writ Petition shall stand dismissed without further reference to the Bench.

**(Dr. S.N. Pathak, J.)**

P.K.S.